

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 211 of 1995

Thursday this the 9th day of February, 1995.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

M.Divakaran,
Mannathumkandiyil House,
Cherooppa Amsom of Kozhikode Taluk
(Now working as Clerk Grade II
All India Radio, Calicut) ... Applicant

(By Advocate Mr. Sunny Mathew)

Vs.

1. Smt. Girija Rajasekaran,
Clerk Grade I, All India Radio
Calicut.
2. Smt. J.Krishnamma, Clerk Grade I
All India Radio, Calicut.
3. The Station Director,
All India Radio, Trivandrum-4.
4. Union of India rep. by the
Secretary, Ministry of Information
and Broadcasting, New Delhi. Respondents

O R D E R

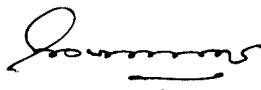
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant claims promotion as Clerk Grade I with effect from 14.11.94. According to him his claims have been overlooked. We find that applicant has made A2 representation before third respondent and that it is pending consideration. We direct third respondent

to consider the representation A2 with notice to necessary parties and pass a reasoned order thereon within six weeks from today.

2. With the aforesaid direction, application is disposed of. No costs.

Dated 9th February, 1995.


S.P. BISWAS
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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List of Annexures

Annexure A2:- True copy of the representation submitted by the applicant before the 3rd respondent dated 17-11-'94.